

(b) whether the veteran diplomats had put forward many opinions on the talks with Pakistan; and

(c) if so, the deliberations made in the said discussion with veteran diplomats?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (c) Yes. On 3 January 2016 External Affairs Minister chaired an interaction with former High Commissioners of India to Pakistan and other former senior Indian diplomats. Their discussions dwelt on various aspects of bilateral relations with Pakistan. The former envoys shared their professional experience and perspective.

Amount collected/contributed towards CSR

1466. DR. T. N. SEEMA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the amount collected/ contributed by Public Sector Undertakings (PSUs) and private companies towards Corporate Social Responsibility (CSR) during the last three years and the current year;

(b) the details of funds out of that spent on CSR, State-wise;

(c) whether PSUs are allowed to undertake CSR activities around their areas of operations and factories only or they can undertake developmental works in any of the backward/ rural areas of the country; and

(d) if so, the guidelines issued by Government regarding CSR work areas for PSUs both at the State and Central levels?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) and (b) Department of Public Enterprises (DPE) is the nodal Department for Central Public Sector Enterprises (CPSEs) but does not have any CPSE under its direct administrative control. These CPSEs are controlled by various Ministries/Departments of Government of India.

Details of projects where CSR funds have been utilized are maintained only after the provisions of CSR came into force under the Companies Act, 2013. All eligible corporates, including CPSEs are now mandated to furnish details of funds allocated and utilized for undertaking activities under CSR in the format prescribed by the Ministry of Corporate Affairs (MCA) in the Companies (CSR Policy) Rules, 2014. This information has to be uploaded by CPSEs on the website of MCA.

As per information furnished by 116 CPSEs an amount of ₹ 2447.59 crore has been incurred during 2014-15 for undertaking CSR activities/projects. Details are given in Statement (*See below*).

(c) and (d) As per the first proviso to Section 135 (5) of the Companies Act, 2013 on CSR, companies shall give preference to the local area and areas around it where it operates for spending the amount earmarked for CSR activities. CPSEs may also decide under their CSR Policy to undertake CSR activities in backward/rural areas of the country. CPSEs may decide to select any geographical area in the country to undertake CSR activities with the approval of their Boards. Selection of area for undertaking CSR work/ projects by CPSEs is decided by the respective CPSEs under their CSR Policy approved by the Board.

Statement

Details of CSR expenditure incurred by CPSEs during 2014-15

Sl.No.	CPSEs	₹ in crores
1.	Airports Authority of India	25.79
2.	Andrew Yule and Company Ltd.	0.32
3.	Antrix Corporation Ltd.	0.80
4.	Balmer Lawrie and Co. Ltd.	3.88
5.	BEML Ltd.	3.25
6.	Bharat Coking Coal Ltd.	4.32
7.	Bharat Dynamics Ltd.	2.17
8.	Bharat Electronics Ltd.	23.04
9.	Bharat Heavy Electrical Ltd.	102.05
10.	Bharat Petroleum Corpn. Ltd.	33.97
11.	Braithwaite and Co. Ltd.	0.10
12.	Braithwaite Burn and Jessop Construction Company Ltd.	0.69
13.	Bridge and Roof Co. (India) Ltd.	0.77
14.	Cement Corpn. of India Ltd.	0.03
15.	Central Coalfields Ltd.	48.86
16.	Central Mine Planning and Design Institute Ltd.	1.81
17.	Central Railside Warehouse Co. Ltd.	0.40
18.	Central Warehousing Corpn.	3.75
19.	Certification Engineers International Ltd.	0.35

Sl.No.	CPSEs	₹ in crores
20.	Coal India Ltd.	24.72
21.	Cochin Shipyard Ltd.	5.27
22.	Container Corporation of India Ltd.	20.57
23.	Cotton Corpn. of India Ltd.	0.48
24.	Dedicated Fright Corridor Corp. of India Ltd.	0.54
25.	Dredging Corpn. of India Ltd.	0.71
26.	E. C. G. C. Ltd.	3.37
27.	Eastern Coalfields Ltd.	24.82
28.	EDCIL (India) Ltd.	0.11
29.	Electronics Corpn. of India Ltd.	0.71
30.	Engineering Projects (India) Ltd.	0.22
31.	Engineers India Ltd.	16.83
32.	FCI Aravali Gypsum and Minerals (India) Ltd.	0.81
33.	Ferro Scrap Nigam Ltd.	0.22
34.	Gail (India) Ltd.	71.89
35.	Garden Reach Shipbuilders and Engineers Ltd.	2.40
36.	Goa Shipyard Ltd.	0.86
37.	Handicrafts and Handloom Exports Corp. of India Ltd.	0.10
38.	Hindustan Aeronautics Ltd.	46.19
39.	Hindustan Copper Ltd.	7.27
40.	Hindustan Petroleum Corpn. Ltd.	34.07
41.	HLL Lifecare Ltd.	1.31
42.	Housing and Urban Dev. Corpn. Ltd.	3.23
43.	HSCC (India) Ltd.	0.40
44.	India Infrastructure Finance Co. Ltd.	24.24
45.	India Tourism Dev. Corpn. Ltd.	0.29
46.	India Trade Promotion Organisation	0.43
47.	Indian Oil Corporation Ltd.	113.78
48.	Indian Railway Catering and Tourism Corpn. Ltd.	0.97
49.	Indian Railway Finance Corporation Ltd.	26.94
50.	Indian Rare Earths Ltd.	2.01

Sl.No.	CPSEs	₹ in crores
51.	Indian Renewable Energy Devt. Agency Ltd.	0.63
52.	Ircon International Ltd.	6.73
53.	Kamarajar Port Ltd.	3.18
54.	Karnataka Antibiotics and Pharmaceuticals Ltd.	0.26
55.	Karnataka Trade Promotion Organisation	0.02
56.	KIOCL Ltd.	1.00
57.	Konkan Railway Corporation Ltd.	0.19
58.	Kumarakruppa Frontier Hotels Ltd.	0.16
59.	MMTC Ltd.	0.48
60.	MSTC Ltd.	1.28
61.	Madras Fertilizers Ltd.	0.03
62.	Mahanadi Coalfields Ltd.	61.30
63.	Mangalore Refinery and Petrochemicals Ltd.	4.81
64.	Mazagon Dock Shipbuilders Ltd.	5.00
65.	Mecon Ltd.	1.41
66.	Mineral Exploration Corpn. Ltd.	0.84
67.	Mishra Dhatu Nigam Ltd.	2.27
68.	MOIL Ltd.	13.57
69.	Mumbai Railway Vikas Corporation Ltd.	1.23
70.	National Aluminium Company Ltd.	19.10
71.	National Bldg. Constn. Corpn. Ltd.	3.96
72.	National Fertilizers Ltd.	0.37
73.	National Handicapped Finance and Devpt. Corpn.	0.08
74.	National Handloom Development Corporation Ltd.	0.74
75.	National Projects Construction Corpn. Ltd.	0.18
76.	National Scheduled Castes Finance and Devp. Corpn.	9.44
77.	National Seeds Corpn. Ltd.	1.23
78.	National Small Industries Corpn. Ltd.	1.86
79.	National Textile Corpn. Ltd.	0.25
80.	NEPA Ltd.	4.59
81.	Neyveli Lignite Corpn. Ltd.	47.49

Sl.No.	CPSEs	₹ in crores
82.	NHDC Ltd.	2.95
83.	NHPC Ltd.	52.24
84.	NMDC Ltd.	188.63
85.	North Eastern Electric Power Corporation Ltd.	8.88
86.	Northern Coalfields Ltd.	61.78
87.	NTPC Ltd.	205.16
88.	NTPC Vidyut Vyapar Nigam Ltd.	0.80
89.	Numaligarh Refinery Ltd.	7.64
90.	Oil and Natural Gas Corporation Ltd.	495.24
91.	Oil India Ltd.	133.31
92.	PEC Ltd.	2.15
93.	Pawan Hans Ltd.	0.44
94.	PFC Green Energy Ltd.	0.11
95.	Power Finance Corporation Ltd.	49.88
96.	Power Grid Corporation of India Ltd.	47.43
97.	Rail Vikas Nigam Ltd.	4.54
98.	RailTel Corporation India Ltd.	2.50
99.	Rajasthan Electronics and Instruments Ltd.	0.40
100.	Rashtriya Chemicals and Fertilizers Ltd.	8.31
101.	Rashtriya Ispat Nigam Ltd.	14.04
102.	Rites Ltd.	7.89
103.	Rural Electrification Corpn. Ltd.	103.26
104.	Sail Refractory Company Ltd.	0.31
105.	Security Printing and Minting Corpn. India Ltd.	8.19
106.	Shipping Corporation of India Ltd.	0.99
107.	SJVN Ltd.	24.83
108.	South Eastern Coalfields Ltd.	40.42
109.	Steel Authority of India Ltd.	35.04
110.	Tamil Nadu Trade Promotion Organisation	0.03
111.	Telecommunications Consultants (India) Ltd.	0.30

Sl.No.	CPSEs	₹ in crores
112.	THDC India Ltd.	29.09
113.	The Jute Corpn. of India Ltd.	0.21
114.	Uranium Corporation of India Ltd.	2.81
115.	Wapcos Ltd.	1.85
116.	Western Coalfields Ltd.	20.15
TOTAL		2447.59

PSUs running in losses

1467. SHRI T. K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of PSUs running in losses/closed down/on the verge of closure during last three years and current year, year-wise and State-wise; and

(b) the details of PSUs, that have been sold during last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) and (b) As per information available in Public Enterprises Survey 2012-13, 2013-14 and 2014-15 laid in the Parliament in respective years, the details of loss making and closed down Central Public Sector Enterprises (CPSEs) for the last 3 years are given below:

Years	Loss incurring CPSEs	Closed CPSEs
2014-15	77	(1) Tyre Corporation of India Ltd. (2) Hindustan Vegetable Oils Corporation Ltd. (3) Triveni Structurals Ltd. (4) Power Equity Capital Advisors Pvt. Ltd.
2013-14	70	Nil
2012-13	78	Nil

Out of the 235 operating CPSEs, 44 CPSEs have negative net worth continuously for the last 3 years. The year-wise and State-wise details of these CPSEs are given in Statement (*See below*). No CPSE has been sold during the last three years *i.e.* 2014-15, 2013-14 and 2012-13.